

23

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**Contempt Application No. 3 of 2017
In C.P. No. 146/425/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018**

Name of the Company: Kiritbhai Fulchand Vakharia & Anr.
V/s.
Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 425 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Arjun R. Sheth with Krina R. Parekh	Adv & Solicitor Adv	Petitioners	K.R. Parekh
2.	Apurva Vakil	Advocate	Respondents	Apurva

ORDER

Learned Advocate Mr. Arjun Sheth with learned Advocate Ms. Krina Parekh present for Applicant. Learned Advocate Mr. Apurva Vakil present for Respondents No. 1, 2 and 6 to 14.

At request of both sides.

List the matter on 01.02.2018.

Manor

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 18th day of January, 2018.

B R

**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**